

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NEW WIN WIN FEEDS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	New Win Win Feeds Private Limited
2.	Date of incorporation of corporate debtor	02.04.2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of companies, Kolkata
4.	Corporate Identity Number / Limited Liability Identity Number of corporate debtor	U01403WB2012PTC179334
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office as per MCA records: 40, B.N. Sen Road P.O. Khagra Murshidabad West Bengal-742103 India
6.	Date of closure of Insolvency Resolution Process	16.09.2019
7.	Liquidation commencement date of corporate debtor	19.09.2019 (vide NCLT Order dated 19.09.2019 , which was uploaded on NCLT Website on 26.09.2019)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Kanchan Dutta Regn No: IBBI/IPA-001/IP-P00202/2017-18/10391
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Chatterjee International Centre, 14 th Floor, Flat No-13A,33A, J.L Nehru Road, Kolkata-700 071 Email: kanchan@kgrs.in
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Chatterjee International Centre, 17 th Floor, Flat No-13A,33A, J.L Nehru Road, Kolkata-700 071 Email: kdutta.ip@gmail.com
11.	Last date for submission of claims	26.10.2019 (Being 30 days from the uploading of Order on the website of NCLT)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the New Win Win Feeds Private Limited on 19.09.2019.

The stakeholders of New Win Win Feeds Private Limited are hereby called upon to submit a proof of their claims, on or before 26.10.2019 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Kanchan Dutta
Liquidator of New Win Win Feeds Private Limited
IBBI Reg. No: IBBI/IPA-001/IP-P00202/2017-18/10391

Date: 30th September 2019

Place: Kolkata